

LIR No. 1707/2016

Sunil Kumar vs M/s Price Water House Coopers

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

09.09.2020.

Present : None for the workman.

Shri Nishant Nigam, AR for the management No. 1 and 5.

The matter is fixed for filing of reply to the application of management no. 5 by the workman, filing of WS by the management no. 1 and rejoinder to the WS of management no. 1.

Not filed.

Management is again directed to file WS with directions to supply copy of the same to the workman or his AR and workman is directed to file rejoinder after receiving copy of the WS.

Matter stands adjourned for same purpose on
28.10.2020.

VEENA RANI

POLC/RADC

09.09.2020

LIR No. 5852/2016

Praveen Sharma vs M/s Press Club of India

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

09.09.2020.

Present : None for the workman.
 None for the management.

Despite efforts, no one is connected through VC, on behalf of any of the parties.

Perusal of the record shows that matter is fixed for filing application for bringing on record LRs of deceased workman. Same is not filed till date.

Matter stands adjourned for same purpose on
07.11.2020.

VEENA RANI

POLC/RADC

09.09.2020

LIR No. 8698/2016

Krishan Murti Tiwari vs M/s Govind Vallabh Pant Hospital

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

09.09.2020.

Present : None for the workman.

Ms Aditi Gupta, AR for the management No. 2.

The matter is fixed for filing of WS by the management.

Management is directed to file WS with directions to supply advance copy of the same to the workman or his AR by the next date of hearing.

Be put up on **18.11.2020.**

VEENA RANI

POLC/RADC

09.09.2020

LIR No. 4635/2016

Manoj Mohan vs Filmistaan Exhibitors

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

09.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **19.11.2020**.

VEENA RANI

POLC/RADC

09.09.2020

LC No. 761/2016

Ajay Malhotra vs M/s K K Lee

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court, after its last date of hearing.**

09.09.2020.

Present : Shri Y K Dubey, AR for the workman.

None for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

19.10.2020.

VEENA RANI

POLC/RADC

09.09.2020

LIR No. 981/2016

Sagar Kumar Mandal vs M/s REXA Security Services Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

09.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for ME on **02.11.2020**.

VEENA RANI

POLC/RADC

09.09.2020

LIR No. 4230/2016

Kaushal Kumar vs Competent Software Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

09.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for arguments on enquiry issue.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for arguments on enquiry issue on **27.10.2020**.

Both the parties are directed to file their written submissions by the next date of hearing.

VEENA RANI

POLC/RADC

09.09.2020

LIR No. 4042/2016

Bala vs MCD North

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

09.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for final arguments.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for final arguments on **23.10.2020**.

Both the parties are directed to file their written submissions by the next date of hearing.

VEENA RANI

POLC/RADC

09.09.2020

LIR No. 5543/2016

Chandersen vs M/s Inter Continental Service Agency Bureau Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

09.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for final arguments.

Written submissions already received on official email ID on behalf of management.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, workman is also directed to file written submissions by the next date of hearing.

Matter stands adjourned for final arguments on
26.10.2020.

VEENA RANI

POLC/RADC

09.09.2020

LCA No. 826/2016

Ajay Malhotra vs K K Lee

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

09.09.2020.

Present : Shri Y K Dubey, AR for the workman.
 None for the management.

The matter is fixed for final arguments.

Written submissions already received on behalf of management on official email ID.

Workman is directed to file written submissions by the next date of hearing.

Matter stands adjourned for final arguments on
19.10.2020.

VEENA RANI

POLC/RADC

09.09.2020